



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For Order	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIBINI V.S 9071330669	Respondent	
2	Karthik C V HVK Law Partners ph: 8867263960	Petitioner	

Counsel for petitioner is present. Employee of Respondent Company is present.  
Counsel for petitioner reported that the matter may likely to be compromised with respondent.

This is a matter relating to the year 2008. The matter is being adjourned from time to time without any progress.

List it as a last chance on 17.10.2017. No adjournment will be given and if the parties fail to appear, the matter will be decided on merits.

  
MEMBER (J)

  
MEMBER (T)